

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 206 of 2020**

**In the matter of:**

**Hemant Khandelwal & Ors.**

**....Appellants**

**Vs.**

**Niho Construction Ltd. & Ors.**

**....Respondents**

**Present**

**For Appellants: Mr. Abhijeet Sinha, Sr. Advocate along with Mr. Sumeet Kaul, Mr. Shankari Mishra, Mr. Manan Shishodia & Ms. Tania Sharma, Advocates.**

**For Respondents: Mr. Kumar Anurag Singh, For R-1,2 & 10.  
Ms. Pragati Banka, for R-7.**

**ORDER**  
**(Virtual Mode)**

**18.12.2020:** Mr. Abhijeet Sinha the Learned Counsel appearing for the Appellants is required to submit the copy of the 'Notes of Submissions' of the Appellants to the Learned Counsels for the Respondent No. 1,2 & 10 before the next date of hearing.

The Registry is directed to List the matter on **5<sup>th</sup> January, 2021**.

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Shreesha Merla]**  
**Member (Technical)**

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